

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-238(ND)/2018**

**In the matter of:**

M/s. Jai Bhole Steel Works **....Applicant**  
Vs.  
M/s. Oliver Engineering Pvt. Ltd. **....Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 23.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Ajay Garg, Mr. Mahesh Sharma,  
For the Respondent : Mr. Puneet Singh Bindra, Advs.

**ORDER**

Learned counsel for the applicant and respondent are present and make a statement that matter is being settled and sought adjournment. For further consideration on 10.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**